

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 159 OF 2014 & IA Nos. 255, 256 OF 2014
&
APPEAL NO.160 OF 2014 & IA Nos. 257, 258 OF 2014

Dated: 17th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014

In the matter of :

GAIL India Ltd.	...Appellant(s)
Vs.	
Welspun Maxsteel Ltd. & Ors.	...Respondent(s)

Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014

In the matter of :

GAIL India Ltd.	...Appellant(s)
Vs.	
M/s Ispat Industries Ltd. & Ors.	...Respondent(s)

Counsel for the Appellant(s)	:	Mr. Ramji Srinivasan, Sr. Adv. Ms. Ranjana Roy Gawai Mr. Kanav Vohra Mr. Vivek Paul Oriel Mr. Rohan Gupta
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Counsel for the Respondent(s)	:	Mr. G. Umapathy Mr. Aditya Singh for R.1 Mr. Sumit Kishore for R.2
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ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **27.02.2017 at 3.00 p.m.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson